



By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 6348 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri V.K. Chandak
District & Sessions Judge, Barpeta.

Dated Guwahati, the 30th October, 2019.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJB/3647 (E) dt. 25.10.2019

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home LTC for the current block period 2018-2019, w.e.f. 09.11.2019 to 12.11.2019, to visit your home town Tezpur, by the shortest possible route, as per existing Rules. Further you are granted 1 (one) day Casual Leave on 11.11.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 6349-6351 /A. dated 30/10/19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

(Signature)
30/10/19
JT. REGISTRAR (VIGILANCE)

(Signature)